

Central Administrative Tribunal  
Principal Bench, New Delhi.

O.A. No. 2590/2002

Friday, this the 4th day of October, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri M.P. Singh, Member, (A)

Shri Suresh Kumar Gupta s/o Shri Bhagvat Prasad  
Gramin Dak Sevak Branch Postmaster  
Agrawal Paper Mills, Muzaffar - Nagar (UP)

Residential Address

Village Chandpur, PO Agrawal Paper Mills  
Muzaffarnagar.

...Applicant

(By Advocate: Shri D.P. Sharma)

Versus

1. Union of India through Secretary  
Ministry of Communication  
Department of Posts Dak Bhawan  
Sansad Marg, New Delhi

2. The Postmaster General Dehradun Region  
Dehradun

3. The Postmaster General  
Bareilly Region  
Bareilly (UP)

4. The Senior Superintendent Post Office  
Muzaffar Nagar Division  
Muzaffar Nagar (UP)

... Respondents

**O R D E R (ORAL)**

**Justice V.S. Aggarwal:**

The grievance of the applicant is that there has been a manipulation in the answer sheet of the applicant by adding '0' or '1' from different inks and in different handwritings in this regard. The applicant's contention is that the matter has been referred by the respondent No.2 to respondent No.1 and to the vigilance cell.

2. Keeping in view the nature of the facts mentioned, it is directed that a decision with respect to the said complaint/representation of the applicant

*V.S. Ag*

(2)

pertaining to paper 'B' should be taken preferably within a period of three months from the date of receipt of a certified copy of the present order.

3. Subject to aforesaid, OA is disposed of.

*mp*  
(M.P. Singh)  
Member (A)

/sunil/

*V.S. Aggarwal*  
(V.S. Aggarwal)  
Chairman